

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219 – IA/606(AHM)2023
ITEM No.220 – IA/609(AHM)2023
ITEM No.221 – IA/197(AHM)2024
ITEM No.222 – IA/380(AHM)2024

in
CP(IB)/236(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

The saraswat Co. Operative Bank Limited
V/s
Nami Steel Private Limited

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Nipun Singhvi, Adv. a.w Mr. Vishal Dave, Adv. &
Mr. Mayur Jugtawat, Adv.
Mr. Udayraj Patwardhan, RP (Party in person)
For the Applicant : Ms. Natasha Shah, Adv. in IA 197 of 2024
For the CoC : Ms. Natasha Shah, Adv.
For the Respondent : Mr. Nilesh P. Udernani, Adv. in IA 197 of 2024 & IA 380
of 2024 for R-1 & R-4 in IA 606 of 2023
For the SM : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv

ORDER

IA/606(AHM)2023 & IA/609(AHM)2023

Ld. Counsel for the applicant Resolution Professional seeks time to file substitution application and serve copy of the same upon respondents.

List for further consideration on 25.06.2024.

IA/197(AHM)2024

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 24.06.2024.

IA/380(AHM)2024

List for further consideration on 25.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)